

Shri Hari Vishnu Kamath: Has any similar incident been reported to the Government in which, I believe, a railway guard was murdered and where police action was frustrated by someone higher—up to whom one or other of the student culprits was related?

Shri Shahnawaz Khan: No, Sir. I would like to deny this insinuation. No incident of this nature has taken place.

Shri Sinhasan Singh: Are Government going to devise any means to check this hooliganism resorted to by the students on the 15th of August and on 26th of January every year as they do it after declaring that there would be ticketless travel and everything free? Have they devised any means to check these things?

Shri Shahnawaz Khan: The means that are used are very well-known to my hon. friend. There is the usual system of checking tickets where a magistrate also travels in the train and he has a large number of ticket collectors and also a squad of police. By these means we are trying to check this situation.

Shri Tyagi: I would like to know as to how these students or the others without tickets manage to go to the platform. Is there no check on them at the gates to the platform so that people without platform tickets could not enter the platform?

Shri Shahnawaz Khan: There are a few ticket collectors at the gates but when a mob of students numbering some hundreds or thousands comes, and forces entry they are rather helpless.

Shri G. Mohanty: May I know if the compartment was reserved from 9 P.M. to 6 A.M. or for the whole day and also the time of the occurrence?

Shri Shahnawaz Khan: The compartment is generally reserved for the night. This incident took place at about 11:20 P.M.

Agricultural Production

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*195. { **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri M. L. Dwivedi:
Dr. L. M. Singhvi:
Shri P. R. Chakraverti:
Shrimati Jamuna Devi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have collected the statistics of crop production of all the areas covered by the package programme in the last crop year;

(b) if so, which areas have been able to reach the target of production and the increase in production, district-wise; and

(c) if not, the reasons for not reaching the target?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-887/63].

Shri Subodh Hansda: In the statement, figures for 1960-61 and 1961-62 only have been given. The latest figures have not been given. However, the statement says that the production has increased. May I know whether the Government have any knowledge of the cost of production of this increase per acre and, if so, how far it has gone up in comparison to the cost of production incurred by the cultivators?

Dr. Ram Subhag Singh: Actually, so far, no acreage study of the cost of production has been made.

Shri Subodh Hansda: May I know whether it is a fact that in the current year the fertilisers as well as water for irrigation have not been supplied during the time of transplantation and that is why the production this year has gone down?

Dr. Ram Subhag Singh: There is no question of production going down be-

cause, as will be obvious from the statement, the production has increased in all the seven districts; there are seven districts. The consumption of fertiliser has also increased from 54,960 tons in terms of nitrogen in 1960-61 to 90,000 tons in terms of nitrogen in 1961-62. It is likely to go up to 1,65,000 tons this year, that means in 1962-63.

Shri S. C. Samanta: May I know whether the hon. Minister is of opinion that the increase in production in 1961-62, would have been more, if the district agricultural officers were given

Mr. Speaker: Why ask for opinion? Why not facts?

Shri S. C. Samanta: Whether he is of opinion.

Mr. Speaker: Shri M. L. Dwivedi.

श्री म० ला० द्विवेदी : उपज में जो वृद्धि हुई है वह हर स्तर पर एक सी क्यों नहीं हुई है जब कि हर जगह विकास खंड के अधिकारी नई खाद तथा दूसरी सुविधायें एक सी पहुंचाते हैं ?

डा० राम सुभग सिंह : उपज में वृद्धि करने के लिए अनेक तत्व काम में लाये जाते हैं और खाद एक तत्व है । अगर खाद नहीं दी जाए तो ठीक मात्रा में तो उसी के अनुकूल पानी या दूसरी चीजें न मिलें तो एक सी उपज में वृद्धि नहीं हो सकेगी । लेकिन बढ़ि हुई है कहीं २५ प्रतिशत से भी अधिक और कहीं २१ प्रतिशत के करीब ।

Dr. L. M. Singhvi: What is the total quantitative increase in the production of these three crops mentioned in the statement in these package districts, and what is the total cost of the package programmes in these districts? What is the proportion *inter se*?

Dr. Ram Subhag Singh: In different districts the proportion is different.

Dr. L. M. Singhvi: The overall proportion, and the expenditure.

Dr. Ram Subhag Singh: The overall proportion is about 15 per cent. increase in all the districts. The expendi-

ture is about Rs. 1 crore in each district in a period of five years.

Super Tanker

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 { Shri Bishanchander Seth:
 Shrimati Savitri Nigam:
 Shri M. L. Dwivedi:
 *196. } Shri Heda:
 Shri Rameshwar Tantia:
 Shri Subodh Hansda:
 Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state.

(a) whether it is a fact that the Shipping Corporation of India has signed an agreement with the Hitachi Ship-building and Engineering Company of Japan for construction of a Super Tanker;

(b) if so, the details of the agreement;

(c) when the tanker is scheduled to be delivered; and

(d) what will be the total foreign exchange involvement?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

The Shipping Corporation of India Ltd., signed an agreement with M/s Hitachi Ship-building and Engineering Co. Ltd., Tokyo, Japan on 30th January, 1963 for the construction of an ocean-going super tanker of 32,640 DWT at a price of U.S. \$4,710,000. Ten per cent. of this price is payable on delivery and the balance in seven equal yearly instalments with interest at the rate of 5.5 per cent. per annum. The tanker is to be delivered within sixteen months from the effective date of contract but not earlier than the 31st March, 1964.

The contract is to be effective *inter alia* on the Corporation signing a satisfactory agreement with M/s. Caltex